

ITEM NO.1501+1502+1503  
(For Judgment)

COURT NO.3

REVISED  
SECTION XII-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.4569 OF 2003

TRANSMISSION CORPORATION OF  
ANDHRA PRADESH LIMITED

..APPELLANT

VERSUS

M/S RAIN CALCINING LIMITED & OTHERS

..RESPONDENTS

WITH

CIVIL APPEAL NO.5085 OF 2003 (XII-A)

CIVIL APPEAL NO.5084 OF 2003 (XII-A)

CIVIL APPEAL NO.5052 OF 2003 (XII-A)

CIVIL APPEAL NO.5083 OF 2003 (XII-A)

CIVIL APPEAL NO.5079 OF 2003 (XII-A)

CIVIL APPEAL NO.5057 OF 2003 (XII-A)

CIVIL APPEAL NO.5053 OF 2003 (XII-A)

CIVIL APPEAL NO.5066 OF 2003 (XII-A)

CIVIL APPEAL NO.5064 OF 2003 (XII-A)

CIVIL APPEAL NO.5068 OF 2003 (XII-A)

CIVIL APPEAL NO.5054 OF 2003 (XII-A)

CIVIL APPEAL NO.5071 OF 2003 (XII-A)

CIVIL APPEAL NO.5056 OF 2003 (XII-A)

CIVIL APPEAL NO.5077 OF 2003 (XII-A)

CIVIL APPEAL NO.5063 OF 2003 (XII-A)

CIVIL APPEAL NO.5055 OF 2003 (XII-A)

CIVIL APPEAL NO.5080 OF 2003 (XII-A)

CIVIL APPEAL NO.5062 OF 2003 (XII-A)

**CIVIL APPEAL NO.5073 OF 2003 (XII-A)**  
**CIVIL APPEAL NO.5069 OF 2003 (XII-A)**  
**CIVIL APPEAL NO.5081 OF 2003 (XII-A)**  
**CIVIL APPEAL NO.5076 OF 2003 (XII-A)**  
**CIVIL APPEAL NO.5059 OF 2003 (XII-A)**  
**CIVIL APPEAL NO.5065 OF 2003 (XII-A)**  
**CIVIL APPEAL NO.5067 OF 2003 (XII-A)**  
**CIVIL APPEAL NO.5075 OF 2003 (XII-A)**  
**CIVIL APPEAL NO.5058 OF 2003 (XII-A)**  
**CIVIL APPEAL NO.5082 OF 2003 (XII-A)**  
**CIVIL APPEAL NO.5061 OF 2003 (XII-A)**  
**CIVIL APPEAL NO.5072 OF 2003 (XII-A)**  
**CIVIL APPEAL NO.5070 OF 2003 (XII-A)**  
**CIVIL APPEAL NO.5074 OF 2003 (XII-A)**  
**CIVIL APPEAL NO.5060 OF 2003 (XII-A)**  
**CIVIL APPEAL NO.5078 OF 2003 (XII-A)**  
**CIVIL APPEAL NO.7093 OF 2003 (XII-A)**  
**CIVIL APPEAL NO.7103 OF 2003 (XII-A)**  
**CIVIL APPEAL NO.7085 OF 2003 (XII-A)**  
**CIVIL APPEAL NO.7086 OF 2003 (XII-A)**  
**CIVIL APPEAL NO.7080 OF 2003 (XII-A)**  
**CIVIL APPEAL NO.7090 OF 2003 (XII-A)**  
**CIVIL APPEAL NO.7079 OF 2003 (XII-A)**  
**CIVIL APPEAL NO.7084 OF 2003(XII-A)**  
**CIVIL APPEAL NO.7088 OF 2003 (XII-A)**  
**CIVIL APPEAL NO.7104 OF 2003 (XII-A)**  
**CIVIL APPEAL NO.7091 OF 2003 (XII-A)**  
**CIVIL APPEAL NO.7089 OF 2003 (XII-A)**

**CIVIL APPEAL NO.7041 OF 2003 (XII-A)**  
**CIVIL APPEAL NO.7083 OF 2003 (XII-A)**  
**CIVIL APPEAL NO.7092 OF 2003 (XII-A)**  
**CIVIL APPEAL NO.7087 OF 2003 (XII-A)**  
**CIVIL APPEAL NO.7042 OF 2003 (XII-A)**  
**CIVIL APPEAL NO.7102 OF 2003 (XII-A) &**  
**CIVIL APPEAL NOS.7043-7078 OF 2003**

**AND**

**CIVIL APPEAL NO.8969 OF 2003 (XII-A)**  
**CIVIL APPEAL NO. 8970 OF 2003 (XII-A)**  
**CIVIL APPEAL NO. 8971 OF 2003 (XII-A)**  
**CIVIL APPEAL NO. 8974 OF 2003 (XII-A)**  
**CIVIL APPEAL NO. 8978 OF 2003 (XII-A)**  
**CIVIL APPEAL NO. 8972 OF 2003 (XII-A)**  
**CIVIL APPEAL NO. 8976 OF 2003 (XII-A)**  
**CIVIL APPEAL NO. 8975 OF 2003 (XII-A)**  
**CIVIL APPEAL NO. 8977 OF 2003 (XII-A)**  
**CIVIL APPEAL NOS. 10125-10132 OF 2003 (XII-A)**  
**CIVIL APPEAL NO. 1945 OF 2004 (XII-A)**  
**CIVIL APPEAL NOS. 1946-1947 OF 2004 (XII-A)**

**AND**

**CIVIL APPEAL NOS.7029-7062 OF 2008 (XVII)**

**Date : 29-11-2019** These appeals were called on for pronouncement  
of judgment today.

**Counsel for parties**

**Mr. C.S. Vaidyanathan, Sr. Adv.**  
**Mr. Manu Nair, Adv.**  
**Mr. Kuber Dewan, Adv.**  
**Ms. Suvarna Kashyap, Adv.**  
**Mr. S. S. Shroff, Adv.**

**Mr. V. Giri, Sr. Adv.**

Mr. Nishant Sharma, Adv.  
Ms. Svadha Shankar, Adv.  
Ms. Suvene Bhagat, Adv.  
Mr. Amith Krishnan, Adv.  
Mr. Mohd. Sadique, Adv.  
Mr. Rakesh K. Sharma, AOR

Mr. V. Giri, Sr. Adv.  
Mr. Matrugupta Mishra, Adv.  
Ms. Suvene Bhagat, Adv.  
Ms. Svadha Shankar, Adv.  
Ms. Pratiksh Chaturvedi, Adv.  
Ms. Sharmila Upadhyay, AOR

Mr. Nishant Sharma, Adv.  
Mr. Rakesh K. Sharma, AOR

Mr. Nishant Sharma, Adv.  
Mr. Rakesh K. Sharma, AOR

Mr. K. V. Mohan, AOR  
Mr. K.V. Balakrishnan, Adv.

M/s. Lawyers' Knit & Co., AOR

Mr. Vishwajit Singh, AOR

Ms. Jayati Parasher, Adv.  
Mr. Rajan Narain, AOR

Mr. Sridhar Potaraju, AOR  
Mr. V.R.N. Prasanth, Adv.  
Ms. Shweta Parihar, Adv.  
Ms. Shiwani Tushir, Adv.  
Ms. G. Usha Sri, Adv.  
Mr. Vishnu Thulasi Menon, Adv.

Mr. E. C. Agrawala, AOR

Mr. G. Ramakrishna Prasad, AOR

Mr. Raunak Jain, Adv.  
Mr. A. V. Rangam, AOR  
Ms. Stuti Krishn, Adv.

Mr. V. G. Pragasam, AOR

Mrs. D. Bharathi Reddy, AOR

Mr. Y. Raja Gopala Rao, AOR

Mr. Nikhil Swami, Adv.  
Mrs. Divya Swami, Adv.

Mrs. Prabha Swami, AOR

Mr. Vikas Mehta, AOR

Mr. Venkateswara Rao Anumolu, AOR

Mr. Umesh Kumar Khaitan, AOR

Ms. K. Mamatha Choudary, AOR

Mr. Gopal Choudhary, Adv.

Ms. Liz Mathew, Adv.

Ms. Sonali Jain, Adv.

For M/s. MCLM & Co.

Mr. Pratap Venugopal, Adv.

Ms. Surekha Raman, Adv.

Mr. Akhil Abraham Roy, Adv.

Mr. Vijay Valson, Adv.

For M/s. K.J. John and Co.

Mr. K.J. John, AOR

Mr. K.K. Mohan, AOR

Mr. A. Subba Rao, AOR

Mr. A. D. N. Rao, Adv.

Mr. Venkatesh Rao, Adv.

Mr. Rahul Mishra, Adv.

Ms. Avni Sharma, Adv.

Mr. Nishant Sharma, Adv.

Mr. Rakesh Kumar Sharma, Adv.

Mr. Matrugupta Mishra, Adv.

Ms. Pratiksha Chaturvedi, Adv.

Ms. Sharmila Upadhyay, AOR

Hon'ble Mr. Justice Arun Mishra pronounced the judgment in these matters of the Bench comprising His Lordship, Hon'ble Mr. Justice M.R. Shah and Hon'ble Mr. Justice B.R. Gavai.

Applications for change of name and address of the parties/appellant and impleadment are allowed.

In terms of the judgment, the appeals are allowed.

Pending application(s), if any, shall stand disposed of.

(NARENDRA PRASAD)

COURT MASTER

(Signed "Reportable" judgment is placed on the file)

(JAGDISH CHANDER)

COURT MASTER